

[Shri Satya Narayan Sinha]

- (9) Supplementary Statement No. XXXIX—Third Session, 1953 of Lok Sabha. [See Appendix VII, annexure No. 9].
- (10) Supplementary Statement No. XXXVII—Second Session, 1952 of Lok Sabha. [See Appendix VII, annexure No. 10].
- (11) Supplementary Statement No. XXXV—First Session, 1952 of Lok Sabha. [See Appendix VII, annexure No. 11].

#### MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following two messages received from the Secretary of Rajya Sabha:

- (i) "In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the River Boards Bill, 1955 which has been passed by the Rajya Sabha at its sitting held on the 9th December, 1955."
- (ii) "In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Inter-State Water Disputes Bill, 1955, which has been passed by Rajya Sabha at its sitting held on the 12th December, 1955."

#### RIVER BOARDS BILL

Secretary: Sir, I lay the River Boards Bill, 1955, as passed by Rajya Sabha, on the Table of the House.

#### INTER-STATE WATER DISPUTES BILL

Secretary: Sir, I lay the Inter-State Water Disputes Bill, 1955, as

passed by Rajya Sabha, on the Table of the House.

#### COMMITTEE ON OFFICES OF PROFIT

Pandit Thakur Das Bhargava (Gurgaon): I beg to lay on the Table a copy of the Report of the Committee on Offices of Profit.

#### COMMITTEE ON PETITIONS SEVENTH REPORT

Shri Raghuramaiah (Tenali): I beg to present the Seventh Report of the Committee on Petitions.

#### PETITION RE REPORT OF STATES REORGANISATION COMMISSION

Secretary: Sir, under Rule 179 of the Rules of Procedure and Conduct of Business in the Lok Sabha, I have to report that a petition as per statement laid on the Table has been received relating to the Report of the States Reorganisation Commission.

#### Statement

Petition relating to the report of the States reorganisation Commission.

No. of Signatories	Distt. or Town	State	No. of Petition
1	Hyderabad	Hyderabad	50

#### CORRECTION OF ANSWER TO UNSTARRED QUESTION

The Deputy Minister of Home Affairs (Shri Datar): I would like to make a statement in order to correct the slight mistake in the reply given on the 4th August 1955 in the Lok Sabha to Shri Raghunath Singh's Unstarred Question No. 202. In reply to that question it was stated that the number of institutions opened by foreign Christian missionaries during the last few years in certain tribal areas was 204 and that this number included educational, medical and